BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

THIRTIETH REPORT

(Presented on 24.11.2011)

The Business Advisory Committee held a sitting on Tuesday, 22nd November, 2011. 2. The Committee recommend the allocation of time to the following items of business as shown against each:-The Damodar Valley Corporation (Amendment) Bill, 2011. 2 hours (Consideration and Passing) Discussion and Voting on Second Supplementary Demands for 2. 3 hours Grants (General) for 2011-12. Discussion and Voting on Supplementary Demands for Grants 3. 3 hours (Railways) for 2011-12. The Petroleum and Minerals Pipelines (Acquisition of Right to User in Land) Amendment Bill, 2010. 2 hours (Consideration and Passing) The New Delhi Municipal Council (Amendment) Bill, 2010. 5. (Further consideration and Passing) 1 hour The Life Insurance Corporation (Amendment) Bill, 2009. 2 hours

(Consideration and Passing)

Contd...2/-

7. The Pension Fund Regulatory and Development Authority Bill, 2011. 3 hours

4. The Committee also recommend that the sitting of the House fixed for Monday, the 5^{th} December, 2011 may be cancelled and in lieu thereof the Lok Sabha may sit on Thursday, the 22^{nd} December, 2011.

NEW DELHI; <u>22nd November, 2011</u> Agrahayana 1, 1933 (Saka) MEIRA KUMAR (Smt.) Chairperson, Business Advisory Committee.